

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/ 1209 /A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Roushan Lal,  
District & Sessions Judge,  
Karbi Anglong.

Dated Guwahati the <sup>4<sup>th</sup></sup> March, 2025.

Sub: **Casual leave.**

Ref:- Your letter dtd. 24.02.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted **half day casual leave on 24.02.2025 (first half)**. The Addl. District & Sessions Judge, Karbi Anglong and in her absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-52/2006/ 1210 /A, dated**

, 01-03-25

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

  
**JT. REGISTRAR (VIGILANCE)**

*[Handwritten signature]*